

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 2854/2017

New Delhi, this the 23rd day of October, 2017

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Sh. Charan Dass,
Aged about 63 years,
S/o Shri Ram Nath
R/o RZH-404, Gali No. 4, Raj Nagar Part-II,
Palam Colony, New Delhi – 77. Applicant

(By Advocate : Mr. U Srivastava)

Versus

1. Union of India through the General Manager,
Northern Railway,
Baroda House, New Delhi-77.
2. The Divisional Railway Manager Ambala,
Northern Railway,
Ambala Cantt. Ambala.
3. The Divisional Engineer,
O/o. Divisional Railway Manager Ambala,
Northern Railway, Ambala Cantt.
Ambala. Respondents

O R D E R (O R A L)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Mr. U. Srivastava, learned counsel for the applicant states that he wants to withdraw this O.A with a liberty to file fresh O.A with better particulars.

2. Accordingly, the O.A is dismissed as withdrawn.

(Jasmine Ahmed
Member (J))

/Mbt/